

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 10853 of 2020

(Arising out of OIA-RAJ-EXCUS-000-APP-101-2020 Dated-28.09.2020 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

FALCON PUMPS PVT LTD

.....Appellant

SURVEY NO. 39/4, VAVDI INDUSTRIAL AREA,
BEHIND HOTEL KRISHNA PARK, GONDAL ROAD, NH-27,
POST- VAVDI, RAJKOT-GUJARAT

VERSUS

C.C.E. & S.T.-RAJKOT

.....Respondent

CENTRAL EXCISE BHAVAN,
RACE COURSE RING ROAD...INCOME TAX OFFICE,
RAJKOT, GUJARAT-360001

APPEARANCE:

Shri Saurabh Rachchh with Shri P.D. Rachchh (Advocate) for the Appellant
Shri Rajesh K. Agarwal, (Superintendent) Authorised Representative for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER(JUDICIAL)

DATE OF HEARING:11.10.2022

DATE OF DECISION:11.10.2022

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 10855 of 2020.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**